

NOTICE

IN SUPERCESSION of earlier notices, in order to reduce the physical presence of lawyers, litigants and Court staff due to outbreak of COVID-19, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear **urgent judicial matters** pertaining to Division Bench (Rule 5 Chapter I of the Bombay High Court Appellate Side Rules, 1960) and of Single Bench at the High Court of Bombay at Goa (Panaji) through **Video Conferencing** :-

HIGH COURT OF BOMBAY AT GOA

On 20th April 2020, 23rd April 2020, 27th April 2020, 30th April 2020
and 5th May 2020.

12.00 noon to 2.00 p.m.

(All Civil & Criminal Matters).

Sitting	Email id to forward praecipe
Hon'ble Shri Justice DAMA SESHADRI NAIDU	reghighgoa@gmail.com

Note :- It is clarified that the assignments as above shall continue with the Hon'ble Judges between 16th April 2020 to 5th May 2020.

Dated this 15th day of April 2020.

By Order

Sd/-
(V. R. Kachare)
I/c Registrar (Judl-I),
High Court, A.S., Bombay.